



MEGHALAYA STATE LEGAL SERVICES AUTHORITY: SHILLONG
(Established under the Legal Services Authorities Act, 1987)
Old MATI Building, Additional Secretariat, Room No-120, Meghalaya, Shillong-793001.
(Ph & Fax, -0364-2501051) Email: mslsa-meg@nic.in

NOTIFICATION

Dated, Shillong the 23rd July, 2026.

No.MSLSA/ADR/7/2024/371 – In connection with SAMADHAN SAMAROH and for facilitating settlement of cases pending before the Hon'ble Supreme Court of India and identified for amicable resolution, the Hon'ble the Chief Justice is pleased to constitute the following Bench for conductin the Pre Lok Adalat Sitting on 23rd July, 2026 :

- | | |
|---|-------------------|
| 1. Smti A.M.Pariat
Registrar (Judicial Service),
High Court of Meghalaya | Presiding Officer |
| 2. Shri K.J.Lyngdoh
Registrar (Administration),
High Court of Meghalaya | Conciliator |
| 3. Shri T.T.M.Sangma,
Officer-on-Special Duty,
Meghalaya State Legal Services
Authrity | Conciliator |

The Pre Lok Adalat Sitting shall be held in the Conference Hall, High Court of Meghalaya, Shillong on the 23rd July, 2026 at 11:00 A.M for facilitating settlement of the identified cases under SAMADHAN SAMAROH.

By Order

Member Secretary
Meghalaya State Legal Services Authority,
Shillong.

Contd....2/-

Memo. No.MSLSA/ADR/7/2024/371-A,

Dated 23rd July,2026.

Copy to :-

1. The Registrar cum P.P.S to Hon'ble, the Chief Justice, High Court of Meghalaya for favour of kind information of her Ladyship.
2. The P.S to Hon'ble Mr Justice H.S.Thangkhiew, Judge High Court of Meghalaya and Executive Chairman, Meghalaya State Legal Services Authority for favour of kind information of his Lordship.
3. The P.S to Hon'ble Mr Justice W.Diengdoh, Judge High Court of Meghalaya and Chairman, High Court Legal Services Committee for favour of kind information of his Lordship.
4. The P.S to Hon'ble Mr Justice B.Bhattacharjee, Judge High Court of Meghalaya for his Lordship's kind information.
5. The Member Secretary, Meghalaya State Legal Services Authority for favour of kind information.
6. Smti A.M.Pariat, Registrar (Judicial Service), High Court of Meghalaya, Shillong for favour of kind information.
7. Shri K.J.Lyngdoh, Registrar (Administration) High Court of Meghalaya, Shillong for favour of kind information.
8. Shri T.T.M.Sangma, Officer on Special Duty, Meghalaya State Legal Services Authority, for favour of kind information.
- ✓ 9. The System Analyst, High Court of Meghalaya, for uploading the same in the official website.
10. Notice Board.
11. Office copy.



Member Secretary
Meghalaya State Legal Services Authority,
Shillong.